

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3795/2020

This the 30th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

A.H. Sheikh

.....Applicants

(Advocate:- Mr. H.S. Isthaque-Not Present)

Versus

1. Union Territory of J&K

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This TA (TA No.62/3795/2020) arises out of SWP No.1388/2015, wherein relief is claimed against J&K Handicrafts (S&E) Corporation Ltd. This Tribunal does not have jurisdiction in respect of the employees of J&K Handicrafts (S&E) Corporation Ltd. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...